

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.130/252/HDB/2018
NAME OF THE COMPANY	Repco Mines & Minerals Private Limited
NAME OF THE PETITIONER(S)	Repco Mines & Minerals Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K. PHANINDRA	PCS	CS PHANINDRA @ gmail.com	Phanindra
		9989446236	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.D.V.K.Phanindra Learned PCS for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks

Post the case on 23<sup>rd</sup> March 2018

Member (T)

Member (J)